

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CANo.249/252/HDB/2017
NAME OF THE COMPANY	Janaharsa Farm Lands Private Limited & another
NAME OF THE PETITIONER(S)	Venkata Rmana Murty Turaga
NAME OF THE RESPONDENT(S)	Janaharsha Farm Lands Private Limited & another
UNDER SECTION	252

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri V. Venkata Rami Reddy, Learned Counsel for the Applicant.

RoC report is received. Post the case on 03.01.2018 for final hearing

Member (T)

Member (J)

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